

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 219
(IB)-2130(ND)2019
IA/5235/2020 New-IA/107()2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For Suspended Board of Directors - Adv Sumesh Dhawan, Adv Vatsala Kak,
Adv Ankita Bajpai
Mr. Milan Negi, Advocate for RP

ORDER

Renotify on 27.01.2021.


(T.S SINGH)
COURT OFFICER